

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4107
TO BE ANSWERED ON 13.08.2015

DELAY IN PROJECTS UNDER MGNREGS

4107. SHRI FEROZE VARUN GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether projects under the Mahatma Gandhi National Rural Employment Guarantee Scheme are delayed in spite of funds available with the State Governments;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) whether steps have been taken to ensure that capital does not stay idle and projects are not delayed, if so, the details thereof and if not, the reasons therefor;
- (d) whether some projects have been delayed due to delay in disbursement of funds from the Union Government and if so, the details thereof, State/UT-wise; and
- (e) the reasons therefor and the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)to(c): The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has succeeded in creating several community and individual assets such as bringing fallow lands into cultivation, creating irrigation sources or renovating the existing sources, developing horticulture and afforestation, formation of rural roads etc. Details of works started and completed under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in States/UTs during the last two years and the current year are given in **Annexure-I**. The work completion, however, is being monitored every quarter with States.

(d)&(e): MGNREGA is a demand driven wage employment programme. Funds for programme implementation including completion of works are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. The total amount released to States/UTs under the MGNREGS during the last two years and the current year is indicated in **Annexure-II**. Steps have been taken to implement the electronic Fund Management System that would smoothen the fund flow for implementation of the Scheme.

Annexure-I referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 4107 dated 13.08.2015
(In Nos.)

No.	states	2013-14		2014-15		2015-16 *	
		Works started	Work Completed	Works started	Work Completed	Works started	Work Completed
1	ANDHRA PRADESH	688784	407518	511504	207248	213659	916
2	ARUNACHAL PRADESH	2366	142	1417	16	599	0
3	ASSAM	36344	20696	21811	1476	7885	6
4	BIHAR	308549	102040	154489	31949	17619	1419
5	CHHATTISGARH	133276	49841	46927	3787	41907	69
6	GOA	357	169	480	187	96	0
7	GUJARAT	42859	26553	67615	23144	5052	79
8	HARYANA	18540	15573	8831	5116	2213	127
9	HIMACHAL PRADESH	56486	38716	42417	12123	10392	308
10	JAMMU AND KASHMIR	98378	14971	30159	637	917	0
11	JHARKHAND	55115	31676	55014	10445	11644	368
12	KARNATAKA	560259	302105	515650	179587	135337	1550
13	KERALA	213175	139408	182320	63873	68447	658
14	MADHYA PRADESH	479841	303869	160660	87027	13158	2333
15	MAHARASHTRA	166892	96652	116459	33745	32609	297
16	MANIPUR	5754	1934	6698	523	1126	0
17	MEGHALAYA	10362	4374	7568	419	784	2
18	MIZORAM	6403	6033	5628	5100	2262	242
19	NAGALAND	6277	3557	6140	3236	4143	13
20	ODISHA	83117	30560	80250	8009	20956	312
21	PUNJAB	14854	8845	7005	2479	4312	69
22	RAJASTHAN	133227	75247	133045	48895	30247	693
23	SIKKIM	1931	1058	2224	258	610	3
24	TAMIL NADU	236574	219861	476711	374644	40706	2655
25	TELANGANA	541299	269761	324596	67898	71728	228
26	TRIPURA	109580	104003	124532	113237	23408	116
27	UTTAR PRADESH	963430	576505	506395	80850	197879	1250
28	UTTARAKHAND	36725	26825	43246	3729	6755	21
29	WEST BENGAL	343601	171977	370531	51111	121933	1227
30	ANDAMAN AND NICOBAR	497	252	384	97	14	0
31	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR	NR
32	DAMAN & DIU	NR	NR	NR	NR	NR	NR
33	LAKSHADWEEP	23	0	48	0	7	0
34	PUDUCHERRY	592	575	569	174	91	1
	Total	5355467	3051296	4011323	1421019	1088495	14962

* Till 03/08/2015

Source: As Per MIS (www.nrega.nic.in)

NR= Not Reported.

Annexure-II referred in reply to parts (d) & (e) of Lok Sabha Unstarred
Question No. 4107 dated 13.08.2015

No.	State	Central fund released		
		2013-14	2014-15	2015-16 till 04/08/2015
1	ANDHRA PRADESH	475049.00	290314.10	225214.38
2	ARUNACHAL	13852.67	2704.16	909.27
3	ASSAM	57349.95	50023.46	19771.97
4	BIHAR	158070.67	95968.24	102412.26
5	CHHATTISGARH	144602.31	150570.49	68508.74
6	GUJARAT	33530.02	35442.93	19416.21
7	HARYANA	37687.81	16715.29	5741.22
8	HIMACHAL PRADESH	47797.09	35542.86	18646.32
9	JAMMU AND KASHMIR	60315.73	52171.08	24090.41
10	JHARKHAND	62143.28	72433.41	45618.17
11	KARNATAKA	159606.81	171687.07	34935.53
12	KERALA	127710.93	158758.02	36770.52
13	MADHYA PRADESH	183982.44	245163.12	136084.08
14	MAHARASHTRA	115292.02	79951.77	83159.00
15	MANIPUR	23100.00	21997.13	6036.22
16	MEGHALAYA	27106.21	27785.90	22182.56
17	MIZORAM	24474.27	11141.23	3784.77
18	NAGALAND	29214.80	11305.27	17707.80
19	ODISHA	75752.84	103530.34	77055.68
20	PUNJAB	22615.48	18948.18	11754.35
21	RAJASTHAN	205943.32	297609.87	185553.06
22	SIKKIM	10684.17	7386.41	2099.49
23	TAMIL NADU	469021.12	378180.33	202890.49
24	TELANGANA		191996.00	180421.02
25	TRIPURA	94366.49	63662.48	49924.65
26	UTTAR PRADESH	289639.01	251341.40	110305.74
27	UTTARAKHAND	33000.50	28636.22	16834.67
28	WEST BENGAL	289438.19	374495.29	256744.03
29	ANDAMAN AND	1918.10	1301.94	519.74
30	DADRA & NAGAR	0.00	0.00	0.00
31	DAMAN & DIU	0.00	0.00	0.00
32	GOA	205.86	137.95	80.42
33	LAKSHADWEEP	16.93	45.06	11.85
34	PUDUCHERRY	879.98	739.69	324.02
	Total	3274368.00	3247686.69	1965508.64

